

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504
IB-1080/ND/2020

IN THE MATTER OF:

Gangadharan Bulk Movers Pvt Ltd

...Applicant

SECTION

U/s 59 IBC

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Rakesh Kumar, Preeti Kashyap and Ankit Sharma Advocates
For the Respondent :

ORDER

None present on behalf of the applicant, list on 19.02.2021.

- Sd/-

(K.K. VOHRA)
MEMBER (T)

- Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)